की होती है और इस तरह 169 रुपए, प्रति टन का अन्तर पड़ता है ? क्या हिन्दुस्तान स्टील के घाटे को पूरा करने के लिए यह तरकीब आपने काम में ली है। बिलेट्स के टुकड़ो का जहां सवाल है, 6-6 फीट के टुकड़े. .

श्री बी० आर० भगत : मैं सफाई दे दूं, बेलित इसमें लिखा है रोल्ड प्रोडक्ट के लिए, अंग्रेजी का देख ले, आप उसका अर्थ गलत निकाल रहे हैं।

श्री सभापति : इसी में वक्त निकल जायगा।

श्री सुन्दर सिंह भंडारी : बिलेट्स के सम्बन्ध मे मेरा प्रश्न है।

श्री बी० आर भगत : बिलेट्स बिलकुल अलग चीज है।

श्री सुन्दर सिंह भंडारी : वह मैं जानता हूं। मेरा यह कहना है कि बिलेट्स. . .

श्री बी० आर० भगत : बेलित शब्द है, अंग्रेजी मे लिखा है रोल्ड स्टील प्रोडक्ट, हिन्दी मे लिखा हुआ है बेलित इस्पात का उत्पादन।

श्री नीरेन घोष : हिन्दी मे गड़बड़-सड़बड़ होता है।

SHRI N. G. GORAY : This is the fourth steel plant that is being set up in the public sector. I would like to ask the Minister whether, in spite of the experience that we had at Bhilai, Rourkela and Durgapur, why it was not possible to eliminate all these delays so far as Bokaro was concerned. Why is it that again and again we are failing to reach our targets in time?

SHRI B. R. BHAGAT : There is a fundamental difference between Bhilai and Bokaro. Although they are based on the Russian collaboration, Bhilai was a turn-key *job undertaken by the Russian technicians* and with their collaboration we did it. Bokaro is with their help, but it is done by us, not only by our own know-how, but our own people are working on it. The bulk of the supply is from indigenous sources. As the House has learnt, the HEC, the private sector and others are supplying. One of the reasons for the higher cost is that the bulk of the supply is from *indigenous sources and therefore* their cost is more. Secondly, this is the first plant that we are building ourselves. And also, Bokaro is not an ordinary steel plant. It is four million tonnes as against Bhilai which was in the beginning 1.0 *million tonnes, then it was being expanded* to 2 5 million and then to 4 million tonnes.

MR. CHAIRMAN : The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

मतदाताओं की न्यूनतम आयु का घटाया जाना

*124. **श्री लाल अडवाणी** :
श्री निरंजन वर्मा :
श्री ना० कृ० शेजवलकर :
श्री सुन्दर सिंह भंडारी :
श्री प्रेम मनोहर :
श्री जगदीश प्रसाद माथुर :
श्री जगदम्बी प्रसाद यादव :

क्या **विधि तथा समाज कल्याण** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि प्रधान मंत्री ने 15 सितम्बर, 1970 को केरल विश्वविद्यालय की यूनियन के एक प्रतिनिधि मंडल के सम्मुख मतदाताओं की न्यूनतम आयु को घटाकर 18 वर्ष किए जाने की उपयोगिता के बारे में अपना सन्देह व्यक्त किया था ;

(ख) क्या यह भी सच है कि कुछ प्रमुख राजनैतिक दलों ने भी यह मांग की है कि मतदाताओं की न्यूनतम आयु 21 वर्ष से घटा कर 18 वर्ष कर दी जाये; और

(ग) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ;

†[BRINGING DOWN MINIMUM AGE OF VOTERS

*124. SHRI LAL K. ADVANI:
SHRI NIRANJAN VERMA:
SHRI N. K. SHEJWALKAR:
SHRI SUNDAR SINGH BHANDARI:
SHRI PREM MANOHAR:
SHRI JAGDISH PRASAD MATHUR:
SHRI J. P. YADAV:

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that the Prime Minister expressed her doubts to a delegation of the Union of Kerala University on the 15th September, 1970, about the advisability of bringing down the minimum age of voters to 18 years;

(b) whether it is also a fact that some prominent political parties have also demanded that the minimum age of voters be reduced from 21 years to 18 years; and

(c) if so, the reaction of Government in the matter?]

विधि तथा समाज कल्याण मंत्री (श्री के० हनुमन्तय्या) : (क) यह सच है कि प्रधान मंत्री ने केरल विश्वविद्यालय की यूनियन के प्रतिनिधि मण्डल से थोड़े शब्दों में यह कहा था कि मैं मताधिकार की आयु घटाने के पक्ष में नहीं हूं ।

(ख) 6 अप्रैल, 1970 का एक ज्ञापन संयुक्त सोशलिस्ट पार्टी की ओर से श्री जार्ज फर्नेन्डीज, संसद सदस्य द्वारा 30 अप्रैल, 1970 को राष्ट्रपति के सामने प्रस्तुत किया गया था। उस ज्ञापन में अन्य बातों के साथ-साथ मताधिकार की आयु को 21 वर्ष से घटा कर 18 वर्ष करने की मांग भी थी।

(ग) सरकार नहीं समझती है कि इस सम्बन्ध में कोई तब्दीली करना अभी आवश्यक है।

†[THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI K. HANUMANTHTIYA): (a) is true that the Prime Minister told a delegation of the Union of Kerala University, briefly, that she did not favour the idea of lowering the age for franchise.

(b) A Memorandum dated the 6th April, 1970 was presented to the President on the 30th April, 1970 by Shri George Fernandes, M.P. on behalf of the Samyukt Socialist Party. That Memorandum contained *inter alia* a demand for lowering the age of franchise from 21 years to 18 years.

(c) Government do not consider that any change in this behalf is necessary for the present.]

STEEL PRODUCTION IN PUBLIC SECTOR STEEL PLANTS

*125. SHRI LOKANATH MISRA:
SHRI S. S. MARISWAMY:
SHRI K. C. PANDA:
SHRI SUNDARMANI PATEL:
SHRI R. P. KHAITAN:
CHAUDHARY A. MOHAMMAD:
SHRI A. G. KULKARNI:

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

(a) whether production in three public sector steel plants viz., Bhilai, Durgapur and Rourkela has of late fallen much below the target;

(b) the details of production of various varieties of steel in the three steel plants during 1969-70 and at present (plant-wise); and

(c) the steps that have been taken and are proposed to be taken to step up the production?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B. R. BHAGAT): (a) to (c) A statement is placed on the Table of the House.

STATEMENT

(a) Yes, Sir. The actual production during the first six months of the current financial year has been well below 50 per cent of the programme of production for the year.

(b) Please see the annexure.

(c) Within the limitations imposed by the industrial relations situation, the management of Hindustan Steel Limited is making all possible efforts to raise production to

†[ ] English translation.